Spouse-grut Babita Devi

Dependent 1 Ritu Ray Dependent 2 Rishi Raj

Dependent 3

2

3.

5.

	-			
Agol 4 Hection	Low North Singhaughter wife of Matrick - do hereby solemning irm and state of	Fore the Returni L. A. (n APUR Consti Cate Box Satan (mention n oath as under-	ng Officer ame of the House) ituency(Name of the Country Single full postal address), a car	ph.
611 L	a candidate set up by R. J. D	*(name of the	political party) / am contr	esti ng or on
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	11.00	
kuda	pendent candidate.			
(2) Deta	ails of PAN and status of filing of In	come tax return :		
St. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
-	CIE Vadah Noth Cina	001100 7170	£ 2000-10	7 72000/=

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SL. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Which are fending cases me in which Cognizance has been
(b)	Name of the court, Case No. and Date of order taking cognizance :	herewith as per ANNEXURE
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(h)	Name of the Court(s), Case No. and	N·A·
	Date(s) of order(s)	

(c)	Punishment imposed:	N.A.
100		10.000.000

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself. my spouse and all dependents:

A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

1. Dependent', here means a person, substantially dependent on the income of the candidate.

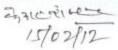
5. Details including amount is to be given separately in respect of each investment)

1	No.	Description	Self	Spouse B. Devi	Dependent-1	Dependent-2 Rishis Raj	Remarks
(1))	Cash in hand	35,600	22,500	-	-	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits	SBI, Patrio	CBI Mason	och .		
		and all other types of Depressis including saving accounts), Deposits with Financial	4,66,025 CBI Mastak	2,58,348		_	
		Institutions, Non Banking Financial Companies and Cooperative societies and the	16,092				
(iii)	Details of investment in Bonds, Co Debentures/shares and units in companies/Mutual Funds and First others and the amount.	mpany 6.5,14,000 n-3,69,508	102	-	-	
()	iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L. I.C. Police 4 NOS. Annual Fren PS. 1, 47,000	<u> йиня —</u>	-	-	
(1	v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-			
	vi)	Motor Vehicles Aircrafts 6 BR- Yacits Ships (details of Make, BR- Porto 129 Ctc 114 Sahahdo Purchase ods amb bas BR-IAB- Jewelry, Bullion and valuable Gold	Rs - 8,3800 Rs - 48,000		_	_	Purchaged on Loon of Couch
(1	vii)	Jewelfy, builton and valuable gold thing (give details of weight and value)	4,35,000 l	250 grm	_	-	Purchages + Giff + Paternal

(vivi) Any other assets such as value of Claims/interest	Rifle + Gun	Rifle. Rs. 65000	 	
(ix, Gross Total value	30,44,225	10,91,648	 	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

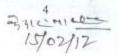
S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Mabrak Location(s) Survey number(s)— See Am	n, Sovran	-		-	
	Area (Total measurement in acres)	4.46	-	_	-	
	Whether inherited property (Yes or NO)	Yes	-	-	-	
	Date of purchase in case of self acquired property	NA		~		in him to
	Cost of Land (in case of purchase)at the time of purchase	NA	-	-	1	
	Any Investment on the land by way of development, construction etc.	NA	-	-	-	
	Approximate Current market value	27,59000	-	_	-	
(ii)	Non-Agricultural Land Location(s) See Ann Survey number(s)	exive B'	See Annexwee	_	Ξ.	
	Area (Total measurement in sq. ft.)	4617	3049	-	-	The state
	Whether inherited property (Yes or NO)	Both	Yes	-	-	
	Date of purchase in case of self acquired property	1998	NA.	_	-	
	Cost of Land (in case of Self purchase) at the lame of 3920 self purchase	40,000	N-A.		111111111111111111111111111111111111111	THE PE
	Any Investment on the land by way of development, construction etc.	-	-	-	- tale i	2 10 20
	Approximate Current market value	6,55,000	3,25,000	_	-	
(iii)	-Survey number(s) B 6	Annexuse Bust-III	J	-	-	
	Built up Area (Total measurement in sq. fl.)	1300	_	~	-	



	Whether inherited property ("es or NO)	No	- 1	-		N ARROSCIA
	Date of purchase in case of self activitied property	1997	-	-	-	
	Cost of property (in case of purchase) at the time of purchase	1,70,000	_	1-		
	Any investment on the property by way of development, construction etc.	Marine Inc.	-	1	The state of	11
	Approximate Current market value	5,00,000		1		
(iv)	Residential Buildings (including apartments,) -Location(s) -Survey number(s)	Mexwee B	-	-		- 11 - 312
	Area (Total measurement in sq. ft.)	7786	_	-		111111
	Built up Area (Total measurement in sq. ft.)	80%		8-	and it	Link
	Whether inherited property (Yes or NO)	Yes	-	B	-	1 1 1 1 1 1 1
	Date of purchase in case of self acquired property	N-A.		-	- I	11-17019
	Cost of property (in case of purchase) at the time of purchase	NA.		94. 1.F	114	
	Any Investment on the land by way of development, construction etc.	NA.	_	-	enember :	
	Approximate Current market value	31,00,000			-	7 104 417
(v)	Others (such as interest in property)	-		301	A	
(vi)	Total of Current Market Value of (i) to (v) above	70,14,000	3,25,000	-		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Remarks
(i)	Loan or dues to Bank/Financial Institution(s) Cordinant Lability Name of Bank On Astronge - Astrony Control Storage - Astrony Control Storage - Astrony Control Storage - Astrony Control Control Storage - Astrony Control Storag	CBI Mass -41,06,000 4.9,98,000	NIL	-	:	1/4 Share in Coldston + 49% in Retail outle
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Var.	NIL	-	1	



	Any other liability	NIL	MIL	MIL	MIL	Remanis
	Grana total of liabilities					
(ii)	Ours to departments dealing with government accommodation	MIL	NIC	-	-	
	Dues to departments dealing with supply of water	NIL	HIL	-	~	
	Dues to departments dealing with supply of electricity	MIL	MIL	_	_	
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	~	-	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	-	-	
	Income Tax Dues	NIL	NIL	-		
	Wealth Tax Dues	NIL	NIL	^		
	Service Tax Dues	NIL	MIL	_	~	
	Municipal /Property Tax Dues	MIL	NIL		_	
	Sales Tax Dues	MIL	HIL	-	~	
	Any other dues	NIL	MIL	_	-	
	Grand total of all Govt. dues	NIL	NIL		-	

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. KEDAR NATH SINGH
2.	Full postal address	MASRAKH, SARAN (Pen-841417)
3.	Number and Name of the constituency and state	115- BANIAPUR, BIHAR.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	R. J. D.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

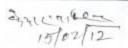
	(c)	(c) Total number of Pending cases where the court (s) have taken cognizance			2 (IND)				
5.	PA	N of			ear for which h		Torre	Income Shown	
	(a)	Candidate ASUP	5 3488	G	2010-	The fell large account to a street commen	13	38,000	
	-	Spouse:	_		-			100	
	(c)	Dependents	_					_	
6,		Details	of Assets and	Liabii i	es in rupees			Parmark	
		Description	Self	Spou	Dependent-I	Depende	nt-II	Dependent-III	
۸,		Moveable Asset (Total value)	30,44,225	10.9164	8 —	-			
В.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	2,10,000	-	-	-		furchage frice of sel aguired perty o	
	(ii)	Approximate Current Market Price of Asset (Total Value)	70,14,000	3,25,00	-			Present Variety	
7		Linklities						K Johestin For	
		(i) Government dues (Total)	NIL	HIL	-				
		(ii) Loans from Bank, Financial Institutions and others (Total)			_	-			
8.	((ghest educational qualific from Bika Sive details of School / Un urse) (Name of the School	iversity educat	ion with f	ull form of the	certificate	/ din	loms/ degree	

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at ______this the ______day of _______201



Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.

ANNEXURE - A

ITEM NO - (3) OF THE AFFIDAVIT TO BE FURNISHED BY THE BY THE CANDIDATE ALONG WITH NOMINATION PAPER Before the Returning Officer

The followings cases are pending against me in which congnization has been taken by the court

Sections of the Act, and	Name of the court, Case No, and date of order taking cognizance.	Details of Appeal (s)/Application(s) for revision (if any) filed against the above order (s):		
(a)	(b)	(C)		
302, 307, 324, 120(B), IPC and 3,4,5, explosive substances, Committing murder by hurling bomb.	A.C.J.M., Patna, 339/95 (gardanibagh Secretariats, Patna) 09/10/95, & 26/11/96			
323, 324, 341, IPC voluntary causing hurt by dangerous weapons or means and wrongful consignment	t by dangerous M. Shankar S.C.J.M. Chapra, 196/98 (Masrakh means and wrongful			

ANNEXURE - B

Part-I

ITEM NO - (5 B - i) OF THE AFFIDAVIT TO BE FURNISHED BY THE BY THE CANDIDATE ALONG WITH NOMINATION PAPER Before the Returning Officer

Part (i) AGRICULTURAL LAND

TOTAL			4.46					27.59
Location :MASRAKH Plot/survey no 67.76.6771.6777.6772 .6778.8354.4612.5674 .11652.6743.5715.571 6.6542.6779.6552.655 0.6724.5716.66610.65 51.6839.6789.6780.89 15.9054.9053.6769. 6770	8.64	1/4th Share	2.16	Inherited	NA	NA	NIL	Rs 13.36 Lacs
Plot/survey no 6929, 9057, 6790, 8354, 6539, 6774, 6775, 6726, 8354, 11224, 11683, 6752, 11283, 6779, 5868, 6847, 6849, 7099, 7048, 6079, 7075, 9094, 9053, 6540, 6541, 6542, 6543, 8183, 8184, 8185, 8186, 8187 Khata No- 83,245,430,449,191,1 92, Survey Nos, 7022	11.5	1/5th Share	2.3	Inherited	NA	NA	NIL	Rs 14.23 Lacs
Number	Area (total measur ment in Acres)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purcahse) at the time of purchase	Any Invets ments on the land by way of develo pment Construction	Approxi mate Current Market value in Lacs

ANNEXUR-B' PORT-IL

Part (ii) NON -AGRICULTURAL LAND

Location(s) Survey Number	Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purcahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approxim ate Current Market value
Location :Turkipanapur (saran) Survey/Plot no 794		1/5th Share	436	Inherited	NA	NA	NIL	Rs 0.62 Lacs
Location :Baniyapur (saran) Survey/Plot no 1187, 1188	1307	1/ S th Share	261	Inherited	NA	NA	NIL	Rs 0.37 Lacs
Location :Masrakh (saran) Survey/Plot no 6623	3920	100%	3920	NO	1998	Approx Rs 40000/-	NIL	Rs 5.56 Lacs
TOTAL			4617			Rs	s in lacs	6.55

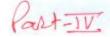
Part (iii) Commercial Buildings

Annexure-'B' Part-III

apartments Area (tota	Built up Area (total	a Extent	Approx	Whether inherited property	Date of Purchase in case of	case of	Any Invest ments on the land by way of	Approxim ate Current
Location(s) Survey Number	measurm ent in Sq ft)	Owners hip	Shares	(yes or NO)	self aquired property	at the time of purchase	develop ment Constru ction etc.	
Location :Salempur Chapra Survey/Plot no 285	1300	100%	1300	NO	1997	170000	NIL	Rs 5.00 Lacs
TOTAL			1300			R	s in lacs	5.00

Part (iv) Residential Buildings

Amexuse-B' Past-IV



(Including apartments Location(s) Survey	Built up Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purcahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approxim ate Current Market value
Number							etc.	20000000000
Location :Gopeswar nagar Chapra Survey/Plot no 735	6804	1/5th Share	1361	Inherited	NA	NA	NIL	Rs 5.00 Lacs
Location :Masrakh Survey/Plot no 7022 to 7029	4356	1/5th Share	871	Inherited	NA	NA	NIL	Rs 2.40 Lacs
Location :Masrakh (saran) Survey/Plot no 6779, 6770, 6771, 5627, 5857, 745, 1160	12900	1/5th Share	2592	Inherited	NA	NA	NIL	Rs 8.00 Lacs
Location :Masrakh (saran) Survey/Plot no 5717	4356	1/5th Share	871	Inherited	NA	NA	NIL	Rs 4.00 Lacs
Location : Mainpura (patel nagar, patna) Survey/Plot no 1342	10454	1/5th Share	2091	Inherited	NA	NA	NIL	Rs 11.60 Lacs
TOTAL			7786			R	s in lacs	3:

Amnexure Bi

ANNEXURE - B?(IN name of SPOUSE)

ITEM NO - (5 B - i) OF THE AFFIDAVIT TO BE FURNISHED BY THE BY THE CANDIDATE ALONG WITH NOMINATION PAPER Before the Returning Officer

Part (ii) NON -AGRICULTURAL LAND

Location(s) Survey Number	Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purcahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approximate Current Market value
Location : Masrakh (Saran) Survey/Plot no 5458	12196	1/4th Share	3049	Gifted	NA	NA	NIL	Rs 2.25 Lacs
Location :kauriya Siwan Survey/Plot no 273,274,275	19166	1/4th Share	4792	Gifted	NA	NA	NIL	Rs 1.00 Lacs
TOTAL			3049		for a	R	s in lacs	3.25